

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
SPECIAL BENCH

ITEM No. 143
(CAA)-07(PB)/2019

IN THE MATTER OF:

Ankur Buildtech Pvt. Ltd. with
Grovy India Ltd.

.... Applicant/petitioner

Order under Section 230-232

Order delivered on 06.09.2019

Coram:

DR. DEEPTI MUKESH
HON'BLE MEMBER (JUDICIAL)

SH. S. K. MOHAPATRA
HON'BLE MEMBER (TECHNICAL)

PRESENTS:

For the Petitioner

Mr. P. Nagesh, Mr. Suman Kumar Jha &
Mr. Afnaan Siddiqui, Advs.

For the RD

Ms. Chetna Kandpal, Adv.

For the OL

Mr. Ayush Beotra, Adv.

For the ITD

Ms. Easha Kadian & Ms. Bhawna Singh, Advs.

ORDER

Ld. Counsel for the Income Tax Department seeks short time to respond to the rejoinder filed by the applicant.

List in priority list on 11.09.2019.

-Sd-

(S. K. MOHAPATRA)
MEMBER (TECHNICAL)

-Sd-

(DR. DEEPTI MUKESH)
MEMBER (JUDICIAL)